


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

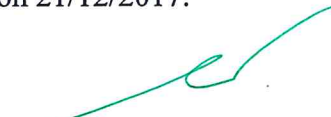
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.110/ BB/2017	-	To file copy of Board Resolution	Rule-4 of IB	Daimler Financial Services Pvt. Ltd. Vs Angada Software Ventures Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	REVATHI	Advocate for Petitioner	

ORDER

PCS for Petitioner Company is present. She has filed memo along with annexure. Heard her. Issue notice to Corporate Debtor/Respondent. Registry to prepare notice on Corporate Debtor/Respondent and PCS for Petitioner Company is directed to collect the notice from the registry and to serve it on Corporate Debtor/Respondent and to file proof of service. List it on 21/12/2017.


Member (T)


Member (J)